

(1872) 07 CAL CK 0014

Calcutta High Court

Case No: None

Queen

APPELLANT

Vs

Mozafar Khalifa

RESPONDENT

Date of Decision: July 26, 1872

Judgement

@JUDGMENTTAG-ORDER

1. We concur with the Sessions Judge in the view he has taken of this case. The order of the Deputy Magistrate must be quashed, and the fine, if paid, refunded.